**Annexure-6**

**Name of the corporate debtor: Kandla Energy and Chemicals Limited : Date of commencement of CIRP 21-10-2022; List of creditors as on 23-12-2022**

**List of operational creditors (Employees)**

(Amount in₹)

| Sl. No. | Name of authorised of representa-tive, if any | Name empl -oyee | Details of claim received | | Details of claim admitted | | | | Amount of contin- gent claim | Amount of any mutual dues, th at may be set-off | Amount of claim under verifica - tion | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting shar e in CoC, if applicable | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | Nil | | | | | | | |
| | | | | | | | | | | | | | |
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